

**Central Administrative Tribunal
Principal Bench**

OA No.3554/2015

New Delhi, this the 7th day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Suresh Kumar Mehra, S/o Sh. Mam Chand Mehra
R/o House No.1644, Sector 46, Gurgaon-122002.
Employed at TEC, New Delhi
Working as Director, Age 46 years.Applicant

(By: Applicant in person)

Vs.

1. Union of India through its Secretary
Ministry of Communications & IT
Department of Telecommunications
Govt. of India, Sanchar Bhawan
New Delhi.
2. The Secretary, Department of
Personnel & Training
North Block, New Delhi-110001.
3. Sh. Rakesh Garg, Secretary
Department of Telecommunications
Sanchar Bhawan, 20, Ashoka Road, New Delhi.
4. Sh. Narendra K Yadav, Member(S)
Department of Telecommunications
Sanchar Bhawan, 20 Ashoka Road
New Delhi.
5. Sh. A.K. Mittal, Sr. DDG (TEC)
Telecom Engineering Centre
Khurshidlal Bhawan, Janpath
New Delhi.Respondents

(By Advocates: Shri Gyanendra Singh and Shri Subhash Gosain)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

The applicant seeks permission of the Tribunal to withdraw this OA. Permission is accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/